Written A nswers to

(b) The Vessels Traffic System (VTS) project in the Gulf of Kutch consists of civil engineering work and supply and installation of VTS equipment. The civil engineering work comprising construction of radar towers and ancillary buildings is in progress and the Factory Acceptance Test for the VTS equipment has been carried out.

(c) The project has been awarded to the consortium led by M/s. Telecommunication Consultants India Ltd., a Government of India Enterprise under the Department of Telecommunications. Other consortium partners are M/s. HITT, Holland (for VTS equipment) and M/s. M. L. Dalmiya and Co. (for civil engineering work).

(d) The time overrun of the project is 18 months.

(e) The delay is due to the slow progress in the civil engineering work.

(f) The project is likely to be completed by October, 2008.

## Work on Rangiya to Tamulpur road in Assam

1521. SHRI URKHAO GWRABRAHMA: Will the Minister of SHIPPING ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of the progress of work on the road between Rangiya to Tamulpur of Kamrup district, Assam;

(b) the estimated amount of funds allocated and implementing agencies engaged for the said road; and

(c) the stipulated time, if any, to complete the work?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIAPPA): (a) to (c) Border Roads Organisation (BRO) has informed that the Army Headquarters have endorsed the improvement of Rangiya to Tamulpur road to National Highways double lane specifications in December, 2007 and the works have been planned for commencement during 2007-08. The estimated cost of the improvement of this 48.6 km road has been assessed as Rs. 52.60 crore by BRO, subject to finalisation of the estimates and an amount of Rs 50 lakh has been provisioned for expenditure during 2007-08 under GS funding. The target date of completion as informed by BRO is March, 2011.

## CRF (State Roads) Rules, 2007

## 1522. SHRI GIREESH KUMAR SNAGHI: SHRI SANTOSH BAGRODIA:

Will the Minister of SHIPPING ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has issued new CRF (State Roads) Rules, 2007;

(b) whether issues regarding practicability of these rules are raised by States would cause delays in the implementation of projects in the States;

(c) whether Government is taking necessary steps for timely release of funds under CRF; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIAPPA): (a) to (c) Yes, Sir.